

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (IB) No.14/Chd/Hry/2017.**

**In the matter of:**


M/s Godolo and Godolo Exports Pvt. Ltd. ....Petitioner.

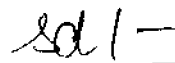
**Versus.**

M/s Meyer Apparel Ltd. ....Respondent.

**Present:** Mr.Atul V.Sood, Advocate for respondent.

Mr.Atul V.Sood has filed power of attorney on behalf of the respondent-company along with the copy of resolution of the Board of Directors given by Mr. R.K.Sharma, the authorised representative of the respondent-company, as per the resolution dated 26.05.2015. The order has already been reserved for today.

  
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(Justice R.P.Nagrath)  
Member (Judicial)

  
\_\_\_\_\_  
(Deepa Krishan)  
Member (Technical).

**April 07, 2017.**

  
Ashwani